NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 15(ND)/2015 CA NO.

CORAM:

PRESENT: (SH R. VERDHARAJAN

MEMBER

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016

NAME OF THE COMPANY: Mr. Atul Krishan Bhatnagar

V/s.

M/s. Amba Devi Paper Mills Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

1) RAKESHKUMAR 2) PK SACHDEVA J AM

3 PIC Melal AD

ORDER

List on 07.09.2016 at 10.30 am.

(R. VARDHARAJAN) MEMBER (J)

(R. WARROHARDONA)

(S.K. MOHAPATRA) MEMBER (T)

Dated: 20/07/2016

(Vidya)